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ITEM NO.101(PH)

COURT NO.11

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 43 OF 2010

UMESH SINGH

Appellant (s)

VERSUS

STATE OF BIHAR

Respondent(s)

(With appln(s) for c/delay in filing SLP, permission to file additional documents and office report)

Date: 07/03/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Appellant(s)

Mr. Amarendra Sharan, Sr. Adv.
Mr. Samir Ali Khan, Adv.
Mr. Dhruv Pal, Adv.
Mr. Somesh Chandra Jha, Adv.
Ms. Aparajita Mukherjee, Adv.

For Respondent(s)

Mr. Chandan Kumar, Adv.
Mr. Gopal Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Amarendra Sharan, learned senior counsel appearing for the appellant, resumed his arguments at 11.30 a.m. and concluded at 12.00 p.m. Thereafter, Mr. Chandan Kumar, learned counsel for the respondent, commenced his arguments and concluded at 12.30 p.m.

Hearing concluded.
Judgment reserved.

| (S.K. Rakheja)
| Court Master

| | (Indu Satija)
| | Court Master

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